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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 141/9/NCLT/AHM/2017


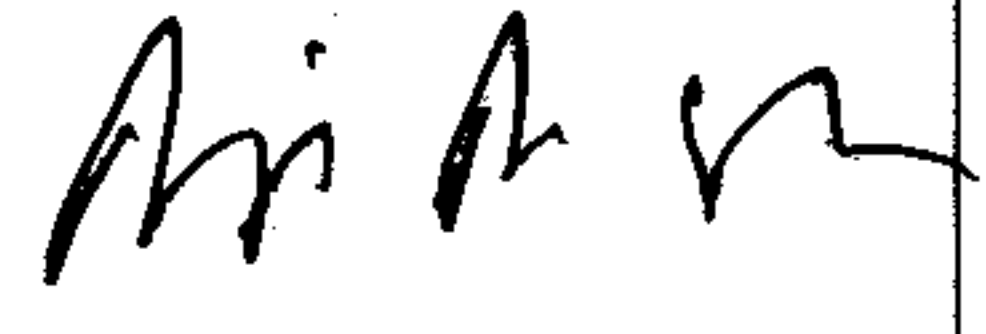
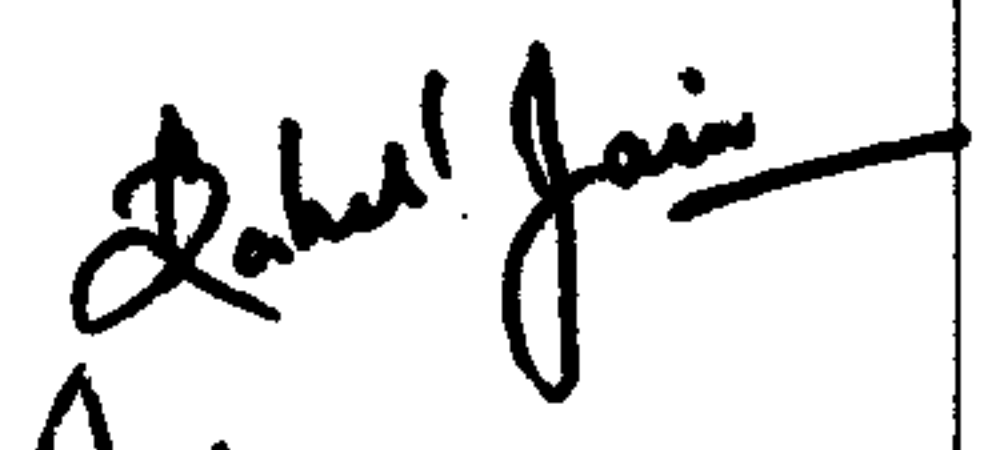
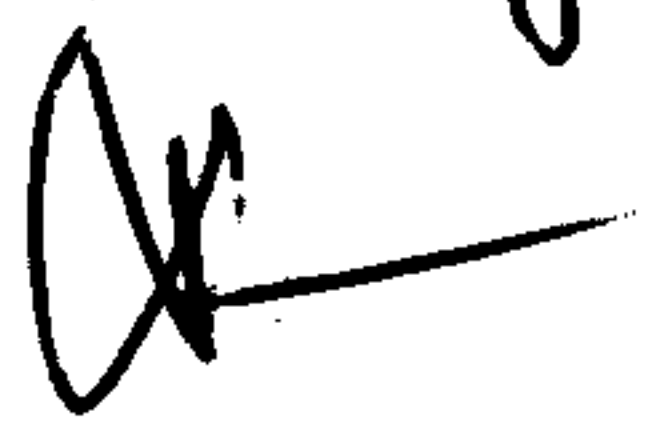
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

Name of the Company: Contech Engineers Pvt Ltd.
V/s.
Wind World (India) Ltd

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHRUMIL M SHAH	PCS	Petitioner	
2.	ANIP A GANDHI	ADVOCATE	RES.	
	RAHUL JAIN	ADVOCATE	RESPONDENT	
	Mahesh S. Kumar	ADVOCATE	RESPONDENT	

ORDER

Learned PCS Mr. Premal Shah present for Operational Creditor/Petitioner. Learned Advocate Mr. Rahul Jain with Learned Advocate Mr. Mahesh Kumar with Learned Advocate Mr. Anip Gandhi present for Respondent.

Objections filed by Respondent at 4.00 P.M.

At request of learned Advocate for Respondent.

List the matter on 24.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.